

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

No: 1273 of 2023/RG/GJ

Dated: 22-10-2023

In terms of Rules 21 and 24 of the Jammu and Kashmir Higher Judicial Service Rules 2009, the following Judicial Officers, who have attained or will attain the age of 58, 55 and 50 years in the year 2023, are found fit and eligible for their continued utility as Judicial Officers beyond the age of 58, 55 and 50 years respectively:-

S. No.	Name of the Officer S/Shri/Ms.	Date of Birth	Date of attaining the age
58 years			
1	Jaffer Hussain Beg	27.03.1965	26.03.2023
2	S. C. Kattal	23.10.1965	22.10.2023
3	Virender Singh Bhou	02.12.1965	01.12.2023
4	Chain Lal Bavoria	13.04.1965	12.04.2023
5	Kamlesh Pandita	16.12.1965	15.12.2023
6	Deepak Sethi	25.11.1965	24.11.2023
7	Mohd. Rafiq Chak	02.01.1965	01.01.2023
8	Surinder Singh	30.10.1965	29.10.2023
9	Gowhar Majid Dalal	01.04.1965	31.03.2023
55 years			
1	Sanjay Parihar	01.12.1968	30.11.2023
2	Khalil Ahmad Choudhary	08.01.1968	07.01.2023
3	Ashwani Kumar Sharma	24.09.1968	23.09.2023
4	Sudhir Kumar	29.02.1968	28.02.2023
5	Om Prakash Bhagat	01.09.1968	31.08.2023
6	Shabir Ahmad Malik	06.05.1968	05.05.2023
8	Pawan Kumar Sharma	28.04.1968	27.04.2023
9	Spalzes Angmo	01.04.1968	31.03.2023
50 years			
1	Amit Kumar Gupta	11.07.1973	10.07.2023
2	Anoop Kumar	20.03.1973	19.03.2023
3	Yash Pal Sharma	30.05.1973	29.05.2023
4	Arti Mohan	28.07.1973	27.07.2023

By order


(Shahzad Azeem)
Registrar General

No: 49228-75/RG/GJ

Dated: 22-10-2023

Copy of the above forwarded to the :

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh, Jammu /Srinagar.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for kind information of their Lordships.

3. Secretary to Govt. Department of LJ & PA, Civil Secretary, Srinagar.
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Registrar Inspection, High Court of J&K and Ladakh, Jammu.
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu / Srinagar.
8. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar.
..... for information.
9. S/Shri _____
10. Registrar (Recruitment)/Registrar (Adm)/Registrar (Management), High Court of J&K and Ladakh, Jammu/Srinagar
..... for information.
11. Incharge NIC, High Court of J&K and Ladakh, Jammu/Srinagar for information and getting the same uploaded on the official website of High Court.
12. Director Finance, High Court of J&K and Ladakh, Srinagar.
13. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
14. Order book


22.10.23
Registrar General